

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 328**  
CP-36(ND)/2024

**IN THE MATTER OF:**

Mr. Narender Kumar Bhasin & Ors

**.....APPLICANT/PETITIONER**

**Vs**

Golden Rolls Pvt. Ltd. & Ors

**.....RESPONDENT**

**SECTION**

**U/s 241-242**

**Order delivered on 08.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. P.V. Kapur, Sr. Advocate with  
Mr. Saurabh Kalia, Mr. Sidhant Kapur,  
Mrs. Kaveri Kapur, Mr. Dhananjay Sahai  
Mr. Shivraj Syal, Advocates

For the Respondent

: Ms. Purti Gupta, Mr. Vinod Anand,  
Mr. Kush Anand, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

The parties are directed to complete the pleadings, if not already completed.

The parties are also directed to file convenience compilation of all the documents before the next date of hearing.

List the matter on **22.07.2024** for arguments.

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**